

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 718/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2018

NAME OF THE PARTIES: Neil Sailesh Parikh
V/s
Spider Prints Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Dr S. K. Jha	Pes for	[Signature]
		D2, S, 7, 8 & 9	
2	Jacob Kadantot A/U. Mammohan Amolkar	Mous for Petitioner	

ORDER

CP 718/241-242/NCLT/MB/MAH/2017

1. The Petition is mentioned. Stated that the Petition is served on the other side. Time is granted to file reply on or before 08.02.2018.
2. Thereafter Rejoinder, if any, to be filed by the Petitioner by 15.02.2018.
3. Matter is listed on **19.02.2018**.

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

Date : 08.01.2018

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Sd/-

M.K. SHRAWAT
Member (Judicial)